

**IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH**  
**ON THE DAY OF Thursday THE 25th Day Of April 2024**  
**COURT HALL NO.18 AT PRINCIPAL BENCH, BENGALURU**  
**at 04:30PM**  
**BEFORE**

**THE HON'BLE JUSTICE N.S.SANJAY GOWDA**

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clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.		Adv for Pet/Appl/Comp.	Adv for Resp.
<b>(MATTER PERTAINS TO DHARWAD BENCH)</b> <b><u>PRONOUNCEMENT OF ORDER</u></b>				
<b>1</b>	WP 100878/2017	(L, KSRTC )	ANANT P SAVADI	VEENA HEGDE FOR RESPONDENT
	<u>Connected With</u>			
<b>1.1</b>	WP 102971/2014 (TCR K/B)	(L, KSRTC )	RAVI HEGDE	SHIVAKUMAR S BADAWADAGI
<b>1.2</b>	WP 105459/2014 (TCR K/B)	(L, KSRTC )	M H BHAT : RAVI HEGDE	P R BENTUR FOR RESPONDENT
<b>1.3</b>	WP 111983/2014	(L, KSRTC )	M H BHAT : RAVI HEGDE	SHASHIKALA L DESAI PRAKASH N HOSAMANE (NOC)
<b>1.4</b>	WP 107906/2016	(L, KSRTC )	SUNIL P KALASOOR (VK + NOC)	PRAVEEN P TARIKAR FOR RESPONDENT AHMED ALI RAHMAN SHAH KALPANA T M FOR RESPONDENT
<b>1.5</b>	WP 108973/2016	(L, KSRTC )	GIRISH S HIREMATH T H AVIN M B RADDI	VEENA HEGDE & CHITRA GOUNDALKAR FOR RESPONDENTS
<b>1.6</b>	WP 109310/2016	(L, TER )	RAVI HEGDE S B MUKKANNAPPA	VEENA HEGDE & CHITRA GOUNDALKAR FOR RESPONDENTS (VK + NOC)

**COURT HALL NO :13**

**1.7** WP 107344/2017 (L, KSRTC ) SHRIHARSH A  
NEELOPANT  
B D HIREMATH

PRAKASH N HOSAMANE  
SHIVAKUMAR S  
BADAWADAGI

**1.8** WP 112165/2017 (L, KSRTC ) RAVI HEGDE

VEENA HEGDE FOR  
RESPONDENT  
PRASHANT S HOSMANI  
FOR RESPONDENT

**1.9** WP 100757/2019 (L, KSRTC ) M S HARAVI

S C BHUTI  
PRASHANT S HOSAMANI  
FOR R1

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